

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 16.09.2020

NOTICE

Take notice that the following matter adjourned on 14.09.2020 in the Court of Chairperson will be listed as indicated below: -

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Competition App. (AT) No.113 of 2019 Part Heard	Ashok Suchde Vs. Competition Commission of India	14.09.2020	14.10.2020

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**